ITEM NO.14+47+50

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

COURT NO.4

Writ Petition(s)(Civil) No(s).1400/2023

SANITHJAN S. & ANR.

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ORS.

(FOR ADMISSION and IA No.258810/2023-GRANT OF INTERIM RELIEF and IA No.258811/2023-EXEMPTION FROM FILING O.T.) With <u>W.P.(C)No.1411/2023</u> (For admission and IA No.259484/2023 - Grant of interim relief) <u>W.P.(C)No.1408/2023</u> (For admission and IA No.259411/2023 - Grant of interim relief) <u>W.P.(C)No.1409/2023</u> (For admission and IA No.259419/2023 - Grant of interim relief) <u>W.P.(C)No.1406/2023</u> (For admission and IA No.259382/2023 - Grant of interim relief) <u>W.P.(C)No.1415/2023</u> (For admission and IA No.260419/2023 - Grant of interim relief) <u>W.P.(C)No.1415/2023</u> (For admission and IA No.260419/2023 - Grant of interim relief)

Date : 15-12-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. S. Mahesh Sahasranaman, Adv. Mr. Atul Shankar Vinod, AOR

Mr. Bijo Mathew Joy, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

W.P.(C)No.1400/2023

1. Heard learned counsel for the petitioners.

2. Issue notice, returnable on 29.01.2024.

3. Dasti, in addition, is permitted.

4. Liberty is granted to the petitioners to serve the respondent – State through its standing counsel.

Respondent(s)

5. Meanwhile, the vehicles belonging to the petitioners having All India Tourist Permit shall be allowed to pass through the State of Tamil Nadu.

<u>W.P.(C)No.1411/2023, W.P.(C)No.1408/2023, W.P.(C)No.1409/2023, W.P.</u> (C)No.1406/2023 and W.P.(C)No.1415/2023

1. Heard learned counsel for the petitioner(s).

2. Issue notice, returnable on 10.01.2024.

3. Tag with W.P.(C)No.864 of 2022.

4. Meanwhile, the States of Tamil Nadu, Kerala and Karnataka are restrained from levying border tax on the vehicles owned by the petitioner(s) for which a valid All India Tourist Bus Permit has been granted.

(SATISH KUMAR YADAV) DEPUTY REGISTRAR (PREETHI T.C.) COURT MASTER (NSH)